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MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

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NOTIFICATION
(INCOME-TAX)

No. 7097 (F.No.197/148/84-IT(A1)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Madras Crocodile Bank Trust" for the purpose of the said clause for the assessment years 1983-84 to 1985-86.

(K.K. TRIPATHI)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Director, Madras Crocodile Bank Trust, Mahabalipuram Road, Chingleput Dist. (Tamil Nadu).
2. The Commissioner of Income-tax, Tamil Nadu-V, Madras with ref. to his letter No.1312-E(2)/84-85/T.N.V dated, 31-7-1986.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(R&S)/(M&PR)/(Inv.), New Delhi.
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(Mrs. V. RAMAKRISHNAN)